

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA/TA/MP. No. 386 /1993 (in R.P. No. 64 /93,
S.B. Narsinghani Versus UO2 & Ors (in OA. No. 880/92.)

Date of Order	Orders
	This is an MP. (in R.P. No. <u>64</u> /93 in OA. No. 880/92) for condonation of delay in filing the R.P. On scrutiny it has been found in order. SO (A) N/S/ 2/15/7
15/7/93	Misc. Petition may be registered and Submitted after R.P. No. <u>64</u> /93 for appropriate orders by circulation. Hon'ble V.C.  REGISTRAR Central Administrative Tribunal Jaipur Bench; JAIPUR. Hon'ble Member(A) (Sh. B. N. Dhondiyal)